

**COMMON EFFLUENT TREATMENT PLANTS**

1207. MS. S JOTHIMANI:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) the number of new Common Effluent Treatment Plants (CETPs) established under the Integrated Processing Development Scheme (IPDS) State and district-wise including Tamil Nadu;
- (b) the number of CETPs upgraded from Minimal Liquid Discharge to Zero Liquid Discharge, State and district-wise including Tamil Nadu;
- (c) whether the Government has any plan to establish a CETP in Karur under the IPDS Scheme to support the home textile industry which is the fourth largest export in the country;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government proposes to conduct any studies for the research and development of cleaner technologies in the processing sector; and
- (f) if so, the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री पबित्र मार्घेरिता)  
THE MINISTER OF STATE FOR TEXTILES  
(SHRI PABITRA MARGHERITA)

**(a) to (d):** In order to facilitate the textile industry to meet the required environmental standards and to support new Common Effluent Treatment Plants (CETP)/ upgradation of CETPs in processing clusters/ processing parks, the Government is implementing Integrated Processing Development Scheme (IPDS) since 2013. The scheme aims to facilitate the Indian textile industry to become globally competitive using environmentally friendly processing standards and technology. The scheme is also applicable for technology upgradation and capacity enhancement in existing Textile Clusters. The scheme was in implementation upto 31.03.2021. Now, the scheme is being implemented for completing ongoing projects only. Under the scheme 6 projects have been sanctioned, of which 5 projects involved upgradation from MLD to ZLD.

State wise details of projects under IPDS are as follows:

(In Rs. Crore)

S.No	Name of the Project	Total approved Project Cost	Approved GoI Share	Total Share Released	GoI	Current Status
1	Balotra Water Pollution Control Treatment & Reverse Osmosis Private Ltd, Rajasthan	131.89	65.89	49.46		Under implementation

2	Jasol Water Pollution Control Treatment & Reverse Osmosis Private Limited, Rajasthan	38.50	19.25	14.43	Under Implementation
3	Sanganer Enviro Project Development, Rajasthan	159.00	75.00	37.5	Under implementation
4	NextgenTextile Park, Rajasthan	129.42	64.71	6.30	Under Implementation
5	Pali Common Effluent Treatment Plant, Rajasthan	100.00	50.00	37.50	Under completion
6	Gujarat Eco Textile Park. Gujarat	146.39	73.195	54.84	Under Implementation
<b>Total</b>		<b>705.2</b>	<b>348.045</b>	<b>200.03</b>	

**(e) & (f):** A joint deceleration of intent (JDI) was signed in 2019 between Central Pollution Control Board (CPCB), UBA-Germany (German Environment Federal Agency) and GIZ for the preparation of Best Available Technique (BAT) reference (BREF) document / comprehensive industry document for the textile industry sector so as to improve environmental compliance and impact on the environment as a whole.

In this regard, Central Pollution Control Board has taken up a study project titled “Preparation of best available techniques reference / comprehensive industry document (BREF/ COINDS document) for textile industry sector in India” to prepare customized BREF / COINDS document for the Indian textile sector. The process of development of BAT Reference / COINDS document include information collection & exchange with stakeholders and in-depth studies for identification of BAT in identified industries.

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